

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 136
(IB)-1167(PB)/2019

IN THE MATTER OF:

IFCI Ltd.

.... Applicant/petitioner

v.

ACCIL Hospitality Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Ms. Nusrat Hossain, Adv.

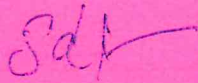
For the Respondent(s):

Mr. Ajay Kumar, Adv.

ORDER

Pleadings are complete.

List for arguments on 24.09.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)

06.09.2019
Ritu Sharma